

SPECIAL BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1143(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH NOVEMBER, 2022, 02:30 P.M

IN THE MATTER OF	BIDYUT DAS VS INSTA CONCRETIX PVT. LTD. & ORS.
UNDER SECTION	SEC. 58(3) SEC. 59

Appearances (via video conferencing/physical)

Mr. Ritoban Sarkar, Adv. : For Petitioners and Respondent No. 1
Ms. Anshumala Bansal, Adv.
Ms. Prarthana S. Roy, Adv.

Mr. Dwip Raj Basu, Adv. : For Respondent Nos. 2 & 3

ORDER

1. Ld. Counsel for the parties present.
2. It is stated by Ld. Counsel appearing for the parties, pleadings are complete in this matter and they do not wish to file anything further.
3. In view of the statement, post this matter for arguments on **16/12/2022**.

**Kaushalendra Kumar Singh
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**